

OCA No. 73/07

13

OANs 1702/93

REGISTRAR

23.01.08
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

04.03.08

[Signature]

Note of Registry

NO RA filed before.

Not 27/2/08

REGISTRAR

04.03.08
List O.A./C.C.P./R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

01.04.08

1/4/08

Hon. Mr. Justice A.K. Jog, J.M.
Hon. Mr. N.A. Nayal, A.M.

Note of Registry

RA not filed
as for.

Sri R.K. Srivastava, Advocate, learned counsel for respondents stated that he has been authorised by the respondents to inform the order of this Tribunal (in respect of which present civil contempt petition has been filed) has been duly complied with. We have no reason to disbelieve the statement made by the learned counsel for respondents.

In view of the above, this contempt petition does not survive. It is, however, made clear that it shall be open to the applicant for recalling the aforesaid order in case the applicant is aggrieved by the said order.

Subject to above observation, the Contempt Petition is dismissed. Notice discharged.

AM

J.M.